

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 343 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2020

Name of the Company: Mohta Electric & Engineering Company
V/s
Kosol Energie Pvt Ltd

Section: Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned PCS Mr. Nisarg Sharma appeared for the Operational Creditor.

Issue notice to the Corporate Debtor. We direct the Operational Creditor to serve notice to the Corporate Debtor by Speed-post and by e-mail and to file affidavit within two weeks.

Matter to appear for further consideration on 18.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 3rd day of November, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)